

[Shri Ahmed Mohiuddin.] Kingdom-India Trade Agreement (Amendment) Rules, 1965. [Placed in Library. See No. LT-4475/65.]

NOTIFICATIONS UNDER THE MOTOR VEHICLES ACT, 1939

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR) : Sir, I beg to lay on the Table:

- (a) A copy each of the following Notifications, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, issued by the Delhi Administration:—
 - (i) Notification No. F. 12 (76)/60-62/PR(T), dated the 25th February, 1965, publishing the Delhi Motor Vehicles (II Amendment) Rules, 1965.
 - (ii) Notification No. F 19(10)/ 64-PRCT), dated the 26th February, 1965, publishing the Delhi Tourist Vehicles Rules, 1965.

[Placed in Library. See No. LT-4591/65 for (i) and (ii).]

- (b) A copy each of the twenty-five Notifications, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, issued by the Government of Kerala. [Placed in Library. See No. LT-4592/65.]

THE RAILWAY PROTECTION FORCE (AMENDMENT) RULES, 1965

रेल मन्त्रालय में राज्य मन्त्री (श्री राम सुभाष सिंह) : महोदय, मैं आपकी अनुमति से रेल सुरक्षा बल अधिनियम, 1957 की धारा 21 की उपधारा (3) के अधीन, रेल सुरक्षा बल (संशोधन) नियम, 1965 को प्रकाशित करने वाली रेल मन्त्रालय (रेलवे बोर्ड) की अधिसूचना जी० एस० आर० नं० 655, दिनांक 22 अप्रैल, 1965 की एक प्रति सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT-4447/65.]

A PLANNING COMMISSION LETTER AND PUBLICATION ON AGRICULTURAL DEVELOPMENT IN THE FOURTH FIVE YEAR PLAN—1966—71'

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU) : Sir, on behalf of Shri B. R. Bhagat, I beg to lay on the Table a copy of Letter No. 14-3(6)/ 65-Agri., dated the 6th May, 1965, from the Planning Commission to all State Governments and Union Territories regarding formulation of the Fourth Five Year Plan in Agriculture and Allied Sectors—General Framework—Preparation of the State, District and Block Plans and Publication of a self-contained Volume on "Agricultural Development in the Fourth Five Year Plan—1966—71". [Placed in Library. See No. LT-4560/65.]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN) : Sir, I beg to lay on the Table:

- (i) A copy of the Ministry of Food and Agriculture (Department of Food) . Notification G.S.R. No. 626, dated the 12th April, 1965, publishing the Sugar (Control) Amendment Order, 1965, under subsection (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-4480/65].

- (ii) A copy each of eleven Notifications of the Ministry of Food and Agriculture (Department of Food) under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4594/65.]